

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3279
ANSWERED ON:09.12.2009
FLY ONLY BY AIR INDIA POLICY
Shanavas Shri M. I.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is insisting on the Central Government and PSU employees and officers to fly only on Air India flights on official duty and for availing LTC;
- (b) if so, whether the fares offered by Air India are competitive to those offered by other airlines;
- (c) if not, whether the policy adversely affects the austerity measure initiated by the Government;
- (d) if so, whether the Government proposes to review the policy of 'fly only by air India' considering the hardships of the officials in the matter;
- (e) if not, whether the Government would permit the officials to fly by other airlines if the fares are less than that offered by Air India; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

- (a): In all cases of air travel, both domestic and international, where Government of India bears the cost of air passage, the journeys have to be performed by Air India only.
- (b) to (f): Air India is offering special packages/concessions for Government of India officials. Individual cases of deviation on account of operational or other reasons on account of non-availability are to be referred to Ministry of Civil Aviation for relaxation.